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NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/66/ (IB)/2017  
NAME OF THE PETITIONER(S) : ICICI BANK LTD  
NAME OF THE RESPONDENT(S) : ELKEMET PVT LTD  
UNDER SECTION : 433(e) (f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

K. RAMESH	petitioner		6. June
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**ORDER**

Counsel for petitioner present. No representation on behalf of the respondent. The Registry is directed to issue notice to the respondent. The counsel for petitioner is directed to issue private notice to the respondent. He is also directed to file the proof of sending and effecting the service on respondent, by way of an affidavit. Put up on 30.06.2017 at 02.30. P.M.

  
(CH. MOHD. SHARIEF TARIQ)  
(MEMBER (JUDICIAL))

  
(K. ANANTHA PADMANABHA SWAMY)  
(MEMBER (JUDICIAL))